

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 96(ND)/2015
CA NO.

CORAM:

PRESENT: SH. R.VARADHARAJAN
Hon'ble Member (J)

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 24.03.2017

NAME OF THE COMPANY: M/s. ITC Ltd.
V/s
M/s. Logix Developers Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of
the Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1. Me.L.K.BHUSHAN, Adv.

2. Mr. ANIRUDDH ARUNKOMAR, Adv.

} PETITIONER



1. Mr. Vijay Nail, Adv.

2. Ms. Sanyogita Jain, Adv.

3. Ms. Apalna Malhotra, Adv.

} Respondents



ORDER

Learned Counsel for the parties are present. Ld. Counsel for the respondent
has requested for time to file the reply. ^{and 2 weeks time is granted} An advance copy of the reply shall be given
to the Ld. Counsel for the petitioner. Rejoinder, if any, be filed within a week
thereafter.

Post the matter on 02.5.2017.

Sd/- (M)

R. VARADHARAJAN
MEMBER (JUDICIAL)

Sd/-
(S.K. MOHAPATRA)
MEMBER (TECH.)